

cases where date of arrival is not given 35 years may be added to the dates of their joining service, which are given in the civil list.

(b) There are 163 retired I.C.S. officers in India. They are being paid a total amount of Rs. 17,89,527.95 p. per annum towards pension.

(c) A list of I.C.S. officers re-employed by the Central and the State Governments during the last ten years from 1958 to 1967 is laid on the Table of the House. [Placed in Library, See No. LT-1849/68.]

(d) The Government do not have such information. In accordance with Article 531-B of Civil Services Regulations ICS officers have to obtain prior permission to accept commercial employment within two years of their retirement. After that they are free to accept any commercial employment without informing the Government.

(e) The last I.C.S. officers are S/ Shri M. M. Sen (West Bengal) and R. P. Naik (M.P.), who are likely to retire in normal course in November, 1979.

#### NATIONAL HIGHWAY No. 7

5120. SHRI DEORAO PATIL: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) the progress made in the construction of the Nagpur-Hyderabad (Banaras to Kanyakumari) National Highway No. 7 and the estimated amount spent so far; and

(b) when it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). The Nagpur-Hyderabad section of National Highway No. 7 is a through road, except for the bridge on the Wardha river and its approaches near Wadki. An estimate of Rs. 22.05 lakhs for the construction of the bridge was sanctioned in February, 1964. The work was started in March, 1966, and

is expected to be completed by March, 1969. An expenditure of Rs. 8.92 lakhs was incurred on the bridge up to the end of March, 1968. An estimate for Rs. 3.65 lakhs for the approaches was sanctioned in 1963 and the expenditure incurred upto 31-3-68 was Rs. 1.43 lakhs. The approaches are nearing completion. Information regarding the expenditure incurred on the remaining works on the road is being collected and will be laid on the Table of the Sabha in due course.

#### DEFENCE WEAPONS WITH M.P. DACOITS

5121. SHRI C. K. BHATTACHARYYA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4719 on the 22nd March, 1968 and state:

(a) whether any confirmation has since been received from the Madhya Pradesh Government about the statement of its Chief Minister that weapons from the Defence Department had found their way to the dacoits in Madhya Pradesh; and

(b) if so, the State Government's reply to the inquiry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Government of Madhya Pradesh have reported that while replying to supplementaries to a question in the State Assembly on 28th February, 1968 the Chief Minister of Madhya Pradesh had stated that weapons belonging to Defence Department are recovered from dacoits killed in encounters in Madhya Pradesh.

#### PLACES OF TOURIST INTEREST IN ANDHRA PRADESH

5122. SHRIMATI B. RADHABAI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the list of towns and places of Tourist interest in India is

being revised every year in view of new discoveries;

(b) the number of towns and places of tourist interest in Nalgonda and Guntur districts in Andhra Pradesh; and

(c) the plans for new towns of tourist interest in the above districts?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) No revision of places of tourist interest is undertaken every year. Places are developed as tourist centres as and when the need arises in the context of promoting internal and international tourist traffic.

(b) The places of tourist interest where facilities have been provided are Nagarjunasagar/Nagarjunakonda and Amravati in Nalgonda and Guntur districts respectively.

(c) Government of India has no plans at present to develop other places of interest in these districts.

#### SALAR JUNG MUSEUM

5123. **SHRIMATI B. RADHABAI:** Will the Minister of EDUCATION be pleased to state:

(a) the new additions to the Salar Jung Museum since its take over in 1951;

(b) the names of the 11 *ex-officio* and nominated members of the Board of Trustees; and

(c) whether the new building inaugurated by the President recently is sufficient to contain all the art treasures?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH):** (a) The Salar Jung Museum was taken over by the Salar Jung Museum Board on 1-7-1961 under the Salar Jung Museum Act, 1961. The information in respect of art objects acquired by the Museum since then is given in the statement laid on the Table of the

House. [Placed in Library. See No. LT-1850/68.]

(b) The names of the members of the Salar Jung Museum Board are as follows:—

1. Shri Khandhubhai K. Desai, Governor of Andhra Pradesh, Hyderabad.—*Chairman*
2. Shri K. Konda Reddy, Mayor, Municipal Corporation, Hyderabad.
3. Dr. D. S. Reddy, Vice-Chancellor, Osmania University, Hyderabad.
4. Shri G. K. Chandiramani, Secretary to the Government of India, Ministry of Education.
5. Shri T. Rangachari, IA&AS, Accountant General, Andhra Pradesh, Hyderabad.

#### *Nominated Members*

6. Nawab Abbas Yar Jung, Hyderabad.
7. Dr. P. V. Rajamannar, Retired Chief Justice of Madras, Madras.
8. Shri Karl J. Khandalwala, Bar-at-law, Bombay.
9. H. H. Mehar Taj Sajeda Sultan, Ruler of Bhopal, Bhopal.
10. Shri K. N. Anantaraman, ICS, Vigilance Commissioner, Government of Andhra Pradesh, Hyderabad.
11. Shri M. T. Raju, ICS, Bar-at-law, Chief Secretary to the Government of Andhra Pradesh, Hyderabad.

(c) Yes, Sir. All objects from the old building of the Museum have been satisfactorily shifted to the New Building and are contained there.

उड़ीसा के सम्मलपुर जिले के एक ग्राम में पैरासूट से उतरना

5124. श्री मीठालाल मोना : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पुलिस 12 मई, 1968 के लगभग सम्मलपुर जिले में